

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 37**

**C.P. (IB) 1267(MB)2020**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES: **RELIANCE COMMERCIAL FINANCE LIMITED**

**V/s**

**MR. HARBHAJAN SINGH & MRS. RAJKUMARI  
SINGH**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

---

**ORDER**

None present for the Petitioner. The Respondent submits that they have filed the Reply and also served to the other side. List this matter on Board on **16.04.2024** for final arguments.

-sd-

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**

Rehan Shaikh